

Authority of India (NHAI) has developed a New Construction Cost Index with a commodity basket directly related to road construction. Feedback from stakeholders has been sought. It is not yet proposed to link with toll rates.

(b) Yes, Sir. Sirhol fee plaza located at km. 24 on NH-8 (Gurgaon-Faridabad road) has been removed in pursuance of order dated 19.02.14 of Hon'ble Delhi High Court, in the matter of OMP 288/2013. Further, DND flyway in Delhi is a State project.

(c) The aforesaid fee plaza was removed on the direction of Hon'ble Delhi High Court, in the matter of termination notice dated 08.03.2013 issued to erstwhile Concessionaire *i.e.* Delhi-Gurgaon Super Connectivity Limited (DGSCL) by NHAI, on account of his default *inter alia* failure to control traffic congestion at the fee plaza.

Effect of demonetisation on toll collection

420. SHRI KAPIL SIBAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of toll plazas across the country and the total toll collection per day;

(b) the details of losses incurred due to exemption of toll, post demonetisation and whether Government would bear this loss;

(c) the details regarding toll plazas which started cashless system post demonetisation, State/UT-wise and date-wise, if not, the reasons therefor;

(d) whether FASTag is only available on 180 toll plazas alongwith the details regarding new additions, State/UT-wise and date-wise and if not, the reasons therefor; and

(e) the details of availability of functional RIFDs to read FASTags and the timeline to introduce this system across the country?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) Currently, 417 fee plazas are operational on National Highways across the country. The average fee collection per day is 54.31 crores.

(b) Post demonetization of currency notes of 500/- and 1000/-, Government suspended the user fee collection on National Highways *w.e.f.* 09.11.2016 (17:30 hrs.) to 02.12.2016 (24:00 hrs.). The average toll collection per day is ₹ 54.31 crores, which did not accrue to the Government *w.e.f.* 09.11.2016 (17:30 hrs.). The compensation to toll operators for loss incurred due to suspension of fee collection is under consideration.

(c) The cashless collection of user fee through Electronic Fee Collection (EFC) at fee plazas commenced even before demonetisation and as on 31.01.2017, 348 fee plazas have been made EFC enabled. Further, as on 31.01.2017, POS (Point of Sale viz. debit/credit card swipe machines) has also been set up at 365 fee plazas of National Highways Authority of India (NHAI).

(d) to (e) As on 31.01.2017, 348 fee plazas have been made functional with RFID/FASTag. EFC will be made operational on Pan India basis by the end of Financial Year 2017-18.

Penalising pedestrians for violation of traffic rules

421. SHRI MD. NADIMUL HAQUE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether there is any law or guidelines to fine or penalise a pedestrian for crossing the road in violation of traffic rules;

(b) if so, the details thereof;

(c) whether the Ministry would consider enacting a Central law or guideline to penalise a pedestrian for crossing the road in violation of traffic rules; and

(d) the details of deaths of pedestrians during the last five years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) Ministry is dealing with the Motor Vehicles Act, 1988 (MV Act) and Central Motor Vehicles Rules, 1989 (CMVRs). There is no provision for penalising a pedestrian for violation of traffic rules in MV Act and CMVRs.

(d) The details of State/Union Territory-wise total number of deaths of pedestrians in road accidents during the last five calendar years are given in the Statement.

Statement

State/UTs-wise details of total number of deaths of Pedestrians in road accidents during the last five calendar years 2011 to 2015

Sl. No.	States/UTs	2011	2012	2013	2014	2015
1.	Andhra Pradesh	1,221	1,535	1,707	72	691
2.	Arunachal Pradesh	4	4	0	0	0
3.	Assam	65	95	40	53	36
4.	Bihar	72	83	98	144	184